

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.12083 of 2016

(Arising out of OIO-SUR-EXCUS-001-COM-003-16-17 passed Commissioner of Central Excise-SURAT-I)

Om Synthetics

102,103, 109-111, Jb Shopping Centre Matawadi Circle
Lambe Hanuman Road
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-i

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat- 395001

.....Respondent

APPEARANCE:

Shri Anand Mishra, Shri Gaurav Maharshi, Shri Shubham Sharma(Advocates) ,
Shri Purvin Shah (C.A.), for the Appellant

Shri S.K. Shukla, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 03.09.2019
DATE OF DECISION: 06.12.2019

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11822 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul